

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-99 /2013/ 3160 /A.

From:- Shri R. A. Tapadar  
Officer on Special Duty  
Gauhati High Court  
Guwahati

To

1. **Shri S. Hukato Swu**  
District & Sessions Judge, Dimapur.
2. **Shri Inalo Zhimomi**  
Chief Judicial Magistrate, Kohima
3. **Smti. Somet Chumden Chang**  
Civil Judge (Jr. Div.), Phek

Dated- Guwahati, the 11<sup>th</sup> April, 2013.

Sub. : **Observation of Court Proceedings, Court Registers, etc.**

Sir / Madam,

With reference to the subject cited above, I am directed to inform you that **Hon'ble the High Court has been pleased to direct you to attend the Courts at Guwahati on 07<sup>th</sup> & 08<sup>th</sup> May, 2013 in order to have first-hand idea about the functioning of the Courts at Guwahati.**

**You are to report to the Registrar General, Gauhati High Court, Guwahati, on 07<sup>th</sup> May, 2013 at 09:30 AM positively, to receive further instructions in this regard.**

Thanking you,

Yours faithfully

  
**OFFICER ON SPECIAL DUTY**

Memo No. HC.VII-99/2013/ 3161 - 3170 /A, dated 11.04.2013.

Copy forwarded for information and necessary action to :-

1. The Accountant General (A&E), Nagaland, Kohima, for information and necessary action.

The Officers are placed on deputation on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

2. The Registrar (Vigilance) Gauhati High Court, Guwahati.

3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. **The Registrar, Gauhati High Court, Kohima Bench. He is requested to inform the concerned Judicial Officers.**
5. **The Joint Registrar (Vig.), Gauhati High Court, Guwahati.**
6. **Shri S. Hukato Swu, District & Sessions Judge, Dimapur.**
7. **Shri Inalo Zhimomi, Chief Judicial Magistrate, Kohima**
8. **Smti. Somet Chumden Chang, Civil Judge (Jr. Div.), Phek**
9. **The System Analyst, Gauhati High Court, Guwahati. He is requested to upload this letter immediately in the official website of the Gauhati High Court, Guwahati.**
10. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
11. Office File.

  
11-04-13  
**OFFICER ON SPECIAL DUTY**